

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 4284
TO BE ANSWERED ON 11TH AUGUST, 2017**

CONTRACTUAL EMPLOYEES UNDER NATIONAL HEALTH MISSION

4284. SHRI KRUPAL BALAJI TUMANE:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is operating a “National Tuberculosis Programme” under the aegis of “National Health Mission”;
- (b) if so, details of the functional parameters of the schemes;
- (c) whether the Government proposes to consider regularization of the services of contractual employees enrolled under the scheme so as to enable them to avail various service benefits at par with paramedical and other staff engaged in health related schemes/programs; and
- (d) if so, the details thereof and if not, the reasons therefor?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI FAGGAN SINGH KULASTE)**

(a) & (b): Yes. The Government is operating a “National Tuberculosis Programme” called as Revised National Tuberculosis Control Program (RNTCP) under the aegis of “National Health Mission”.

The program provides free diagnostic and treatment services for all forms of Tuberculosis in the country including Drug Resistant Tuberculosis, with the target of eliminating Tuberculosis by 2025.

(c) & (d): No. Health is a State subject. Under the National Health Mission (NHM), financial and technical support is provided to the States/UTs to strengthen their health-care system based on the requirements posed by the States/UTs in their Program Implementation Plans. Implementation of the Mission by engaging personnel, including contractual Human Resource under NHM and issues related thereto lie entirely in the domain of States/UTs.